

S.No.50

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**CP(IB) No. 367/95/HDB/2022**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**VS**

Smt. Rayapudi Rama Devi (Bakeys Foods Private Limited)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel for the Financial Creditor present. None appeared for the Personal Guarantor. Ld. Counsel submits that the tracking report of the service of Demand notice to the Personal Guarantor has been filed before the Tribunal. Personal Guarantor called absent. Heard the Ld. Counsel for Financial Creditor, for hearing Personal Guarantor, as a last chance, matter adjourned to 05.06.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**